

CALCUTTA METRO RAILWAY (TEMPORARY PROVISIONS) GENERAL RULES, 1984

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CALCUTTA METRO RAILWAY (TEMPORARY PROVISIONS) GENERAL RULES, 1984

In exercise of the powers conferred by S.47 of the Indian Railways Act, 1890 read with Sec. 18 of the Calcutta Metro Railway (Operation and Maintenance) Temporary Provisions Ordinance, 1984, and in supersession of Railways (Open Lines) General Rules, 1976, in so far as they relate to the Calcutta Metro Railway the Central Government hereby make the following rules, namely:

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